GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3770

TO BE ANSWERED ON AUGUST 9, 2017

GOVERNMENT CONSTITUTED COMMITTEE

No. 3770 SHRI DEVENDRA SINGH BHOLE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has constituted any committee to check the loot in the name of allocation of houses in cities/metro cities of the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (RAO INDERJIT SINGH)

(a) to (c): No committee has been constituted in this Ministry to check the malpractices in the name of allocation of houses in cities/metro cities of the country. Land and colonisation are State subjects and it is the responsibility of State/UT Governments through its implementing agencies to provide housing to its citizens. Identification of beneficiaries and allocation of houses to the beneficiaries is the responsibility of the State/UT Governments.
